

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 208
196/241/242/ND/18

IN THE MATTER OF:

Mr. Pradeep Thapar & Ors.

.... **APPLICANT/PETITIONER**

Vs.

M/s. B.K. Gears Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 241/242

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 08.05.2023.

Sd/-
(Court Officer)